

(c) What are the direct causes for this rise in prices and disappearance of first quality tea?

(d) What steps have so far been taken to arrest the rise in prices and to arrange for an adequate supply of first quality tea in these areas?

**The Minister of Commerce (Shri Karmarkar):** (a) and (b). There has been an all round increase in the price of all varieties of tea during 1953-54.

(c) The rise in price is due to improved demand for tea in the foreign markets and to improvement in the quality of tea produced. Generally, tea produced in Assam is sold at Calcutta through auctions and agency houses. Only small gardens which do not produce best quality tea sell their teas locally.

(d) The matter is under consideration.

#### FORD FOUNDATION EXPERT TEAM

\*791. **Shri N. L. Joshi:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) since when the American and Swedish team of experts enlisted by the Ford Foundation has been touring the country; and

(b) the places that they have visited so far?

**The Minister of Commerce (Shri Karmarkar):** (a) since the 4th December, 1953. The Team has concluded its tour.

(b) A statement is laid on the Table of the House. [See Appendix III, annexure No. 54.]

#### सन निर्यात

\*७९२. श्री रघुनाथ सिंह : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यूगोस्लाविया, चिली और इटली की प्रतिद्वन्दिता के कारण भारतीय

सन का निर्यात घट रहा है; और

(ख) यदि हां, तो सरकार विदेशों में सन के बाजार को हाथ में रखने के लिये क्या कदम उठा रही है ?

**The Minister of Commerce (Shri Karmarkar):** (a) Excluding the period of stock piling following the Korean boom i.e. 1951-52, the normal level of exports has been maintained.

(b) Does not arise.

#### INDO-PAKISTAN AGREEMENT

\*793. { **Sardar Hukam Singh:**  
**Shri D. C. Sharma:**

Will the Minister of **Rehabilitation** be pleased to state:

(a) whether it is a fact that Pakistan had suggested that implementation of the Movable Property Agreement of August 1953 between the two countries should begin on 1st January 1954; and

(b) whether the agreement has been implemented on that date?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) Yes. Pakistan Government had suggested 1st January, 1954, as the date for commencement of implementation. This date has been accepted by the Government of India.

(b) Necessary implementation instructions were issued simultaneously both in India and Pakistan only on the 23rd January, 1954, and the preliminary action as required under these instructions is being taken.

#### RADIO PARTS

\*794. **Shri S. C. Samanta:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether any attempts have been made to manufacture radio parts in India; and

(b) if so, with what results?